

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.108/ BB/2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
-----	Uday Shankar Associates 9482848179	Respondent	

ORDER

Counsel for Petitioner is present. He has filed compliance memo. M/s Udayashankar Associates Advocate is present. She undertake to file vakalath for Respondent/Corporate Debtor. For filing vakalath and objections if any, list it on 12/12/2017.

Member (T)

Member (J)